

Calcutta High Court (Appellate Side)

Scrutiny List From 13-09-2021 To 13-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1641/2021	SANJAY DUTTA	SOUMYA RAY	04-10-2021	honble chief justice acting name wrongly mentioned
2	CO	1648/2021	SAIENDRA NATH SAHOO AND ORS	MUKTESWAR MAITY	04-10-2021	NO SHORT LIST OF DATES IS ATTACHED AFTER THE PRESENTATION FORM A.
3	CO	1656/2021	SUDIP BASU @ BOSE AND ANOTHER	KARTICK MONDAL	04-10-2021	PROPER ACT NOT MENTIONED
4	COT	39/2021	SMT RINA RANI BERA MANDAL@SMT RINA RANI MANDAL	BIBIKANANDA TRIPATHY	04-10-2021	1. NO VAKALATNAMA IS ATTACHED WITH PETITION AS PER DECLARATION IN LIST OF DOCUMENTS.
5	CPAN	677/2021	JAYANTA GUHA	SAMIR HALDER	04-10-2021	NO PHOTOCOPY OF THE ORDER IS ATTACHED AFTER THE PRESENTATION FORM A.
6	CPAN	681/2021	MABUL ISLAM	JAHANGIR HOSSAIN	04-10-2021	NO PHOTOCOPY OF THE ORDER DATED 04-03-2021 IS ATTACHED AFTER THE PRESENTATION FORM A
7	CRA	273/2021	ACHINTA SARKAR	SASWATI GHOSH SINHA	04-10-2021	HONBLE CHIEF JUSTICE ACTING NAME WRONGLY MENTIONED
8	CRA	274/2021	RAM RAJBHAR	SUDIP BANERJEE	04-10-2021	NO PHOTO COPY OF THE ORDER DATED 01-08-2021 AND 05-08-2021 AFTER THE PRESENTATION FORM A.
9	CRM	6149/2021	CHIRANJIB KAYAL	Kausik Biswas	04-10-2021	1. WRONG ADDRESSING TO HONBLE CHIEF JUSTICE (ACTING)
10	CRR	1849/2021	TEKNARAYAN CHOWDHURY	SUMITRA DAS	04-10-2021	HONBLE CHIEF JUSTICE ACTING NAME WRONGLY MENTIONED
11	CRR	1856/2021	NAVNEET JOSHI@NAVEET JOSHI	ADITYA ROY		
12	FMAT	551/2021	AFSANA KHATOON AND ANR	AMIT RANJAN ROY	04-10-2021	NO SIGNATURE OF ADVOCATE ON LIST PF PAPERS PAGE
13	MAT	1018/2021	CHANDAN BHATTACHARYA	SUDDHADEV ADAK	04-10-2021	1. NO VAKALATNAMA ATTACHED WITH PETITION AS PER DECLARATION IN LIST OF PAPERS.
14	WPA	14529/2021	SATYA BRATA NANDY	ABHIJAT DAS	16-09-2021	DISTRICT NAME IS NOT MENTIONED IN RESPONDENT NO 2
15	WPA	14552/2021	FYLFOT INDIA LTD AND ANR	AASISH CHOUDHURY		
16	WPA	14557/2021	MITA DEBNATH	PRABIR CH. GHOSE	04-10-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
17	WPA	14592/2021	JAYANTA GHOSH	KOUSHIKEE BANERJEE	04-10-2021	1.WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).

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18	WPA	14602/2021	INDRANIL MAHALI AND ORS	GOUTAM DEY	04-10-2021	01. PIN CODE IN THE ADDRESS OF PETITIONERS NOS. 30, 31 AND 33 ARE MISSING
19	WPA	14606/2021	MOU CHAKRABORTY	CHITRAK BISWAS	04-10-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
20	WPA	14617/2021	SHAHALAM SK	MAHIM SASMAL	04-10-2021	1. LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED AFTER PRESENTATION FORM 2, WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
21	WPA	14632/2021	MEENA CHOWDHURY	ANYAPURBA BANERJEE	04-10-2021	1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
22	WPA	14658/2021	ANANDA NIKETAN HOUSING COOPERATIVE SOCIETY AND ORS	SUGATA SHANKAR ROY	04-10-2021	NO DISTRICT NAME MENTIONED IN PETITIONER 5 AND 6 ADDRESS
23	WPA	14670/2021	M/S CHATTERJEE CONSTRUCTION	DEBANGAN BHATTACHARJEE	27-09-2021	WRONG DETERMINATION
24	WPA	14759/2021	EBADULLA NAIYA AND ORS	PANKAJ HALDER		

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